

**Mr. Deputy-Speaker:** Has the hon. Member given an answer? What is the question?

**Dr. Gangadharā Siva:** May I know, Sir, how far the Government is going to implement, in view of the deplorable financial status of the Madras State, to meet the sudden crisis that has developed in that most unfortunate part of the country?

**Shri Kidwai:** I have not been able to follow. What has to be implemented, Sir? There are a large number of grain shops; they have got large stocks. They will be supplied with more stock if necessary. What is it that has to be implemented?

**Dr. Gangadharā Siva:** Financial aid.

**Shri Kidwai:** How does it arise out of this question, Sir?

**Mr. Deputy-Speaker:** To reduce the prices in the fair price shops.

**Shri Kidwai:** The prices were fixed two years ago and there has been no rise in the prices and the grains shall be continued to be supplied at the same price.

**Dr. Gangadharā Siva:** It is stated in the Press, Sir, that the Madras Government pleaded its inability to meet the sudden crisis.

**Shri Kidwai:** I have said that the grain shops were functioning for the last two years and will continue to function, if in any area more shops have to be opened they will be opened and what grain is required there, will be supplied.

**Shri Raghavaiah:** May I know whether any foreign gifts in the form of foods etc. have been given for the relief of the Rayalaseema famine-stricken people and, if so, whether they were properly distributed, and if not, why not?

**Shri Kidwai:** Some foreign aid was received and it was properly distributed. But if there is any complaint received it will be looked into.

**Shri Raghavaiah:** May I know whether the Government is aware of the fact that in these famine-stricken areas these aids are distributed through contractors and that by the time these things go to the hands of the consumers it takes a week?

**Shri Kidwai:** It always takes time to unload the ships and send these things to the destination, and if it has been done within a week, then I think it is not an unreasonable delay.

**Shri B. S. Murthy:** May I know, Sir, whether the Government of Madras have asked for any help from the Central Government and, if so, in what form?

**Shri Kidwai:** The Government of Madras and the Central Government share half and half all the moneys spent in relief work and the supply of grain at concession rates.

**Shri B. S. Murthy:** My question is, Sir, whether, due to the failure of monsoons this year, any additional grain has been requested by the Government of Madras?

**Shri Kidwai:** What is the additional grain? Whatever foodgrains they will require will be supplied.

**Shri Raghavaiah:** May I know, Sir, whether it is the policy of the Government of India to give priority to the supply of foodgrains only to Calcutta and not to the people of Rayalaseema and the dry districts of Guntur and Nellore?

**Mr. Deputy-Speaker:** Order, order. It is really unfortunate. I would not allow the hon. Member to put any more questions merely because the hon. Member stands up. If he is really interested in Rayalaseema, he will not rub the Government this way, but would give suggestions to them how it ought to be done, or in case there is any deficiency point it out to the hon. Minister. These are not the questions which I can allow.

**Shri B. S. Murthy:** May I know, Sir, whether the military will be used for running these gruel centres regarding the running of which there are many scandals?

**Shri Kidwai:** Government have made satisfactory arrangements. There have been no complaints so far. If any complaint is made, I will send that complaint to the Government of Madras for proper redress.

#### WRITTEN ANSWERS TO QUESTIONS

##### RESTORATION AND CONSTRUCTION OF RAILWAY LINES IN BIHAR

\*887. **Shri L. N. Mishra:** Will the Minister of Railways be pleased to state:

(a) the recommendations made by the Government of Bihar in the current year for restoration and construction of new Railway lines in Bihar; and

(b) the steps taken on them?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahaawāz Khān):** (a) No speci-

fic recommendations have been made by the Government of Bihar during the current year.

(b) Does not arise.

#### FOREIGN LAND TENURE EXPERT

\*888. **Shri Mohana Rao:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any foreign land tenure expert recently visited India;

(b) if so, who he is, which country he belongs to, through which agency he toured the country, what is his experience of land tenure in India or in other countries and what was the expenditure incurred by the Government of India on his account;

(c) what was the purpose of his visit;

(d) which parts of India he visited; and

(e) whether he submitted any report or made any recommendations to the Central Government or State Governments or any of their departments and if so, what was the nature of his report or recommendations?

**The Minister of Food and Agriculture (Shri Kidwal):** (a) to (e). Dr. Kenneth H. Parsons, Professor of Agricultural Economics, in the University of Wisconsin, U.S.A., and Mr. W. Ladejnsky, Agricultural Attache to the U. S. Embassy at Tokyo recently visited India on a short study tour under the auspices of the T.C.A. with the object of studying the land tenure problems in this country. The Government of India have not incurred any expenditure on their account. Dr. Parsons is an expert on land tenure problems and was one of the organisers of the World Land Tenure Conference held in the U.S.A. in October, 1951. Mr. Ladejnsky has made a special study of agrarian problems in the countries of the Far East e.g., Philippines, China, Korea, etc., and was actively connected with land reforms measures in Japan. Dr. Parsons visited Uttar Pradesh, P.E.P.S.U., Bombay and Madras and has submitted a report to the Ministry of Food and Agriculture and the Planning Commission. A summary of his report is placed on the Table of the House. [See Appendix V, annexure No. 25.]

Information about Mr. Ladejnsky's reports will be placed on the Table of the House in due course.

#### SHELLAC

\*890. **Shri Jagan:** (a) Will the Minister of Food and Agriculture be pleased to state what are the current rates of shellac?

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(b) What were the rates in the corresponding period last year?

(c) Is it a fact that the shellac market has been adversely affected by the activities of speculators?

(d) Is it also a fact that on account of the shellac market having been adversely affected, cultivators and producers have suffered heavy loss?

(e) Have the shellac producers made any representation to the Government of India about this?

(f) If so, what are the findings of Government and what steps have so far been taken in the matter?

**The Minister of Food and Agriculture (Shri Kidwal):** (a) The average monthly price of T. N. Shellac at Calcutta during October, 1952 was Rs. 71 per maund.

(b) Rs. 159 per maund.

(c) Yes.

(d) Yes.

(e) Yes.

(f) The matter is under consideration, in consultation with the Ministry of Commerce and Industry and the Indian Lac Cess Committee.

#### IMPORT OF FOODGRAINS

\*891. **Shri Balakrishnan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether a cut in the imports of foodgrains has been made in the year 1952; and

(b) if so, what are the reasons for the cut?

**The Minister of Food and Agriculture (Shri Kidwal):** (a) Yes, Sir.

(b) The reason for the cut is an overall satisfactory food position in the Country.

#### RAILWAY ADVISORY COMMITTEES

\*892. **Shri Krlabha Chandra:** Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to appoint Railway Advisory Committees in every region and to appoint Members of Parliament thereon;

(b) whether Local Advisory Committees exist at present in which Members of State Legislature are represented; and

(c) whether Members of Parliament are permitted to inspect Railway workshops, Railway Stations and other Railway Institutions?